

**BEFORE THE HON'BLE COURT OF THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH**

O.A. NO. 521/2024

News item titled "A Sangam of filth and apathy this wasteland actually exists in Delhi" appearing in The Times of India dated 07.03.2024-reg.

COMPLIANCE/ STATUS REPORT IN TERM OF ORDER 14.05.2024.

MOST RESPECTFULLY SHOWETH:

Sub:- Service of Notice dated 26.06.2024 to the Respondents No. 3 Collector & District Magistrate South Delhi respectively in Original Application No. 521/2024 News item titled "A Sangam of filth and apathy this wasteland actually exists in Delhi" appearing in The Times of India dated 07.03.2024-reg.

1. That, I Anita Yadav, presently posted as SDM (Saket) having office at M.B. Road Saket, New Delhi, do hereby solemnly affirm and state as under:-
2. That it is submitted that this Hon'ble Court vide its order dated 07.03.2024 directed to take necessary action on the issues raised as above and send action taken report.
3. That it is submitted that block no. A, B, C, F-III, F-VI, J-1, J-II, K-II, L, L-1 & L-II falling under the jurisdiction of Saket Sub-Division and rest of the blocks/ area pertains to District South-East, Delhi.



4. That it is submitted that unauthorized colonies are regulated by Govt. norms and Urban Development is Nodal Department, other works related to internal roads, garbage collection etc. is taken care by Municipal Corporation of Delhi.

That, keeping in view of the above facts and circumstances, this Hon'ble national Green Tribunal is prayed that the submission may be taken on record and undersigned assures that the orders passed by this Hon'ble National Green Tribunal shall be always be complied with.



Anita
ANITA YADAV
SDM (SAKET)